GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO: 531 TO BE ANSWERED ON 04.02.2022

MAHILA SHAKTI KENDRA

+531. DR. DHAL SINGH BISEN:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government is successfully implementing the Mahila Shakti Kendra scheme in the country and if so, the details thereof;
- (b) the details of funds allocated by the Government under the said scheme, State/UT-wise:
- (c) whether the priority has been given to women in these Kendras and if so, the details thereof along with funds allocated and utilized by these Mahila Shakti Kendras established in Madhya Pradesh, district-wise; and
- (d) whether the Government has constituted any taskforce to monitor the functioning of such kendras and if so, the details of norms laid down in this regard in Madhya Pradesh, district-wise?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI)

- (a) The Mahila Shakti Kendra (MSK) Scheme was approved in November, 2017 as a centrally sponsored scheme to empower rural women through community participation. The scheme aims to facilitate inter-sectoral convergence of schemes and programs meant for women. The scheme is implemented through State Governments and UT Administrations with a cost sharing ratio of 60:40 between Centre and States except for North East & Special Category States where the funding ratio is 90:10. For Union Territories 100% central funding is provided.
- (b) & (c): State/UT-wise details of funds allocated under the Scheme including for the State of Madhya Pradesh during the last three years is at **Annexure-I**. The district-wise details of funds allocated and utilised under MSK Scheme is not maintained by the Ministry. Women candidates are given preference as per Mahila Shakti Kendra Scheme Implementation Guidelines for working as Women Welfare Officers and District Coordinators in District Level Centres for Women (DLCW).
- (c) The MSK Scheme provides for National, State and District Level Task Forces for review, monitoring and coordination at their respective levels. The details of district-wise DLCWs approved for the State of Madhya Pradesh, is at **Annexure-II**. Further, the functioning of MSK scheme has been reviewed by Development Monitoring and Evaluation Office (DMEO), NITI Ayog and the recommendations have been considered in the new scheme under recently launched Mission Shakti

Annexure-I

Annexure referred to in reply to part (b) &(c) of Lok Sabha Unstarred Question No. 531 for answer on 04.02.2022 regarding 'Mahila Shakti Kendra'

State/UT-wise release of funds under Mahila Shakti Kendra Scheme during the last three years

SI.	States /UTs	Funds Released (Rupees in lakh)		
No.		2018-19	2019-20	2020-21
1	Andaman and Nicobar Islands (UT)	0.00	20.58	41.04
2	Andhra Pradesh	277.20	21.13	0.00
3	Arunachal Pradesh	151.35	334.38	0.00
4	Assam	0.00	88.30	473.79
5	Bihar	25.83	48.62	0.00
6	Chandigarh (UT)	33.44	14.03	26.58
7	Chhattisgarh	7.28	35.41	7.95
8	Dadra & Nagar Haveli,	0.00	10.48	51.67
	Daman & Diu (UT)	6.15	19.90	
9	Delhi (NCT) (UT)	0.00	0.00	0.00
10	Goa	0.00	11.42	0.00
11	Gujarat	214.64	98.14	0.00
12	Haryana	6.91	94.57	13.39
13	Himachal Pradesh	137.45	52.94	36.29
14	Jammu & Kashmir (UT)	241.71	34.44	0.00
15	Ladakh (UT)			40.34
16	Jharkhand	0.00	29.71	0.00
17	Karnataka	169.83	122.43	244.13
18	Kerala	74.26	34.32	0.00
19	Lakshadweep (UT)	0.00	4.83	18.90
20	Madhya Pradesh	479.02	31.46	0.00
21	Maharashtra	144.63	22.88	0.00
22	Manipur	33.21	4.29	0.00
23	Meghalaya	158.85	25.74	0.00
24	Mizoram	166.77	140.11	86.01
25	Nagaland	221.57	103.80	271.76
26	Odisha	737.95	37.18	0.00
27	Puducherry (UT)	9.18	14.30	0.00
28	Punjab	87.50	7.30	7.56
29	Rajasthan	278.24	40.65	9.38
30	Sikkim	99.85	4.29	0.00
31	Tamil Nadu	227.86	105.81	11.67
32	Telangana	288.62	11.26	10.51
33	Tripura	125.50	0.00	0.00
34	Uttar Pradesh	362.13	17.16	11.67
35	Uttarakhand	226.14	295.66	0.00
36	West Bengal	453.62	31.46	0.00

Annexure-II

Annexure referred to in reply to part (d) of Lok Sabha Unstarred Question No. 531 for answer on 04.02.2022 regarding 'Mahila Shakti Kendra'

The details of district-wise DLCWs approved for the State of Madhya Pradesh

SI. No.	Name of districts	SI. No.	Name of districts
1.	Morena	26.	Sagar
2.	Gwalior	27.	Vidisha
3.	Bhind	28.	Neemuch
4.	Datia	29.	Mandsaur
5.	Rewa	30.	Harda
6.	Tikamgarh	31.	Damoh
7.	Shivpuri	32.	Dhar
8.	Sheopur	33.	Ujjain
9.	Chhatarpur	34.	Raisen
10.	Indore	35.	East Nimar
11.	Guna	36.	West Nimar
12.	Satna	37.	Katni
13.	Narsimhapur	38.	Ratlam
14.	Sehore	39.	Umaria
15.	Panna	40.	Jhabua
16.	Sidhi	41.	Barwani
17.	Dewas	42.	Shahdol
18.	Hoshangabad	43.	Anuppur
19.	Bhopal	44.	Seoni
20.	Shajapur	45.	Chhindwara
21.	Rajgarh	46.	Betul
22.	Ashoknagar	47.	Balaghat
23.	Jabalpur	48.	Mandla
24.	Singrauli	49.	Dindori
25.	Burhanpur	50.	Alirajpur
